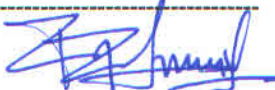


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 20.06.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 226/16	TP 84/17	Hearing	433(e)/ 433(f)	Bharti Airtel Ltd. Vs Comfort Homes Inn(B'lore) Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	SUNIL P PRASAD	BHARTI AIRTEL/Petitioner	

Counsel for petitioner is present. He again requested time to comply the provisions of I&B Code and also additional sets of copies.

Time granted as a last chance to 11.07.2017.

  
MEMBER (J)

  
MEMBER (T)